**J.JOHNSON THANGIAH BSC MA, BL.**

**ADVOCATE**

**NO:33/703, 27TH STREET,**

**SANTHINAGAR**

**TIRUNELVELI-627002.**

**TAMILNADU**

[**johnsonthangiah26@gmail.com**](mailto:johnsonthangiah26@gmail.com)

**Cell No: 9443194559**

**-----------------------------------------------------------------------------------------------OBJECTIVE:**

To Acquire immense knowledge in all the branches of Law.

**EDUCATIONAL QUALIFICATION**

|  |  |  |
| --- | --- | --- |
| **DEGREE** | **COLLEGE/SCHOOL** | **YEAR OF PASSING** |
| Bachelor of Law | Dr.Ambedkar Government Law College | April 2002 |
| Master of Arts | University of Madras | April 1988 |
| Bachelor of Science | University of Madras | April 1982 – 1985 |
| HSC | KarapettaiNadarHr.Sec.School  Tuticorin | April 1981 |
| SSLC | KarapettaiNadarHr.Sec.School  Tuticorin | April 1979 |

**EXPERIENCE:**

I have work under Thiru.J.Adaikalam Fernando BA. BL. Senior Advocate Tirunelveli and now independently practicing in Tirunelveli District Court and having office at No.13 Law Chamber, District Court Complex, Palayamkottai, Tirunelveli-627002 from the year of 2002 onwards.

I have a good practical experience in

* Cases under Motor vehicle act
* Criminal Trials
* Civil Original suit
* Civil appeal
* Legal actions against cheque bounce cases under N.I.Act
* Preparing MCOP petitions and Consumer Dispute O.P
* Documentations.
* Also appearing before Madras High Court Madurai Bench.

**WORK PROFILE:**

Drafting Notice under section 138 of N.I.Act.

* Other legal notice
* Cases under MV Act.
* Criminal Appeal, Bail, Civil, Appeal, Petition, Complaints & Affidavits etc
* Appearing and conducting civil, Criminal and MCOP cases.
* Customs Law Act
* Prevention of money laundering Act -2002 (PMLA-2002)
* NDPS Act
* Conducting lokadalat and conciliation
* Worked as Additional Standing Counsel for Tuticorin District, Tamilnadu - Period of 2006 to 2011.
* Worked as Additional Public Prosecutor - Period of December 2010 to March 2011.

**SOCIAL/CULTURAL ACTIVITIES:**

* Active Participation in College NSS programmes
* Participating in Blood donation camps.

**LANGUAGE PROFICIENCY:**

* Tamil and English

**WORK EXPERIENCE**

\*\* Panel Advocate for MAGMA Fin Corp

1. Sending Legal Notices to default customers
2. Lodging Criminal Complaint (Petition Enquiry-If need FIR to create fear)
3. Seeking Direction from the local Magistrate Court Under Sec.156(3) for registering FIR against defaulted and chronic customer.
4. Initiation of Arbitration proceedings-Eps-Arrest-Attachment property and Salary if customer Govt., Emp.From NPA, LOSS ON SALE CASES
5. Seeking Repossession Order Under Sec.9 from Hon’ble High Court.
6. Seeking Repossession Order Under Sec.17 from Arbitratior.
7. Filing Suit for Recovery (Attachment before Judgment Order 238 Rule 5 CPC) House tax receipt and Land tax receipt should be available.
8. Filing Return of Property for Accident vehicles –ORC with our endorsement must.
9. If necessary, we can conduct LOK-ADALAT for used car cases for amicable settlement.
10. On special request we file Cheque Case Under Sec.138 of NI Act.

**PERSONAL PROFILE:**

Father’s Name : J.Jacob

Date of Birth : 05-12-1963

Sex : Male

Marital Status : Married

Nationality : Indian

Religion : Christion

Enrollment No : M/S 2073/2002

**DECLARATION:**

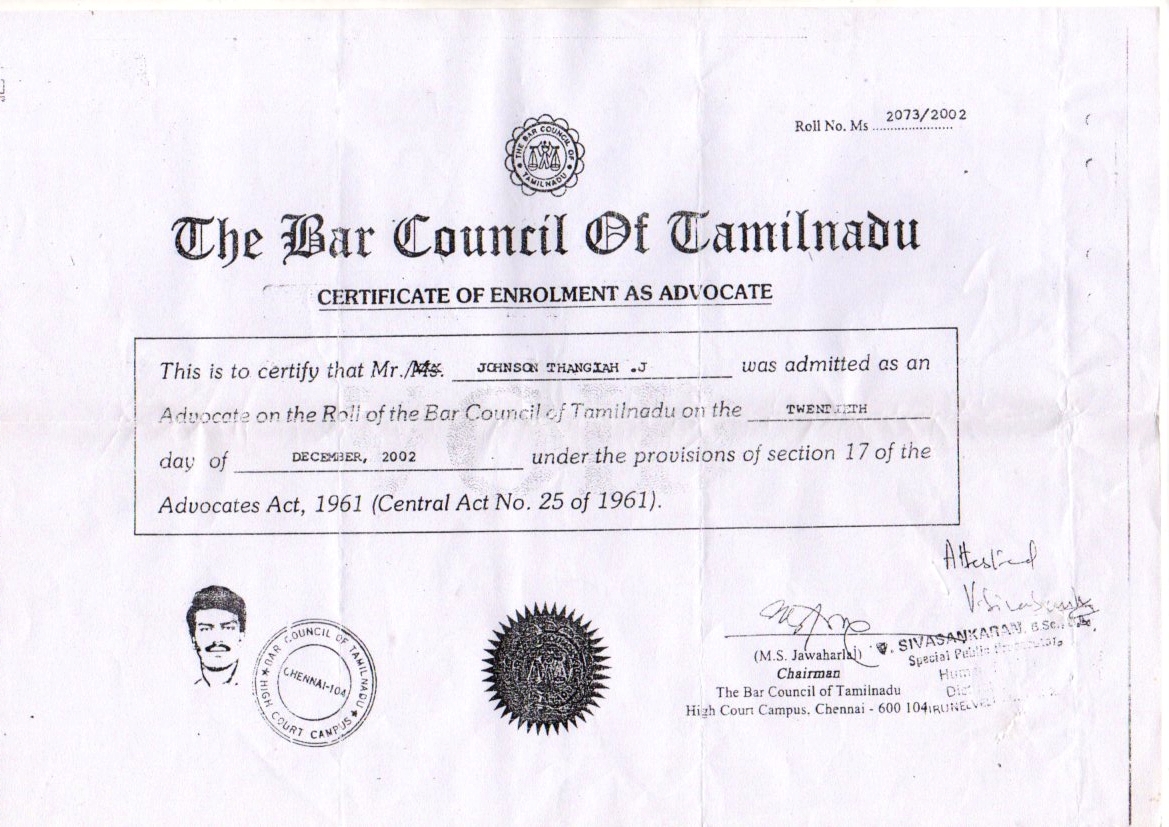
I hereby declare that all information furnished above are true to the best of my knowledge.

**(J.JOHNSON THANGIAH)**

**Place: Tirunelveli**

**Date:**

ENCL: (1) Bar Council Enrollment Certificate –MS No 2073/2002.

****